

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. (CAA)-31(PB)/2017  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S.K. Mohapatra  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017

NAME OF THE COMPANY: Axiom Commodore Pvt. Ltd. & Daniel Tradex Ltd.  
with  
Cartel Finance & Investment Pvt. Ltd.

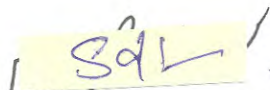
SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Chetana Kandpal	Company Prosecutor	For OL, Delhi	Chetana
2.	C. BALOONI	Company Prosecutor	F.R.D (N)	(30)

**ORDER**

Learned counsel for the petitioner requests for some time to file reply to the report/objection filed by the Regional Director and the Official Liquidator. The needful shall be done within two weeks with a copy in advance to the learned Company prosecutor.

List on 04.07.2017.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (TECHNICAL)

01.05.2017

Vineet